

[Print](#)**Defective Case Register from 2025-01-25 to 2025-01-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/3258/2025	SATYAJIT MOHAPATRA (2)	2025-01-25	1. Name of the district not correctly furnished of op.no.1 in cause title. 2. Addressed of the honble C.J. not correctly furnished in I.A. petition
2	D-BLAPL/2599/2025	SUJIT KUMAR PATNAIK	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 11 and 12 partly neat.
3	D-WP(C)/3263/2025	SOUBHAGYA KUMAR DASH	2025-01-25	Writ petition not properly addressed
4	D-WP(C)/3104/2025	DEBABRATA DAS	2025-01-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
5	D-CONTC/3103/2025	JULU KHANSAMA	2025-01-25	Not correctly addressed.
6	D-ABLAPL/2547/2025	TARA PRASAD MOHAPATRA	2025-01-25	Page marking not proper.
7	D-CRLA/2504/2025	RAMDAS ACHARY	2025-01-25	Place it after redaction of R2
8	D-CONTC/3163/2025	ADV	2025-01-25	Code not indicated
9	D-ABLAPL/2595/2025	PABITRA KUMAR BEHERA	2025-01-25	.Petition not correctly addressed to Honorable Court
10	D-ABLAPL/2557/2025	HRUDANANDA MOHAPATRA	2025-01-25	8-CAUSE TITLE NOT IN ORDER. Address to the Honble court not proper.
11	D-WP(C)/3244/2025	KARUNAKAR GAYA	2025-01-25	1.Annexure-3 is not exhibited.2.Mobile numbers of all the counsel in vakaltnama not furnished.
12	D-WP(C)/3197/2025	KRISHNA CHANDRA SAHU	2025-01-25	1.Petition not correctly addressed to Honorable Court 2. Some of the petitioners have executed vakaltnama vide separate sheet which is not accepted and signed by counsel.
13	D-WP(C)/3109/2025	PRAMOD KUMAR NAYAK	2025-01-25	.Petition not correctly addressed to Honorable Court
14	D-WP(C)/3379/2025	AMITABH MISHRA	2025-01-25	Page No.45 to 47 neat copy not filed.
15	D-CONTC/3042/2025	JAGABANDHU SAHU	2025-01-25	NOT PROPERLY ADDRESS TO THE HONBLE COURT
16	D-WP(C)/3171/2025	SAROJ KUMAR PADHI	2025-01-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page no 14 not neat and legible.
17	D-WP(C)/3198/2025	KRISHNA CHANDRA SAHU	2025-01-25	30-OTHER DEFECT (IF ANY) 1. Petition not correctly addressed to Honorable Court. 2. Legible copy of page-17 to be filed

18	D-WP(C)/3039/2025	SOURAV DAS	2025-01-25	synopsis and date charts are not alphabetically paginated.
19	D-CONTC/3027/2025	JAGABANDHU SAHU	2025-01-25	NOT PROPERLY ADDRESS TO THE HONBLE COURT
20	D-WP(C)/3046/2025	RABI NARAYAN PANDA	2025-01-25	1.Paragraphs of writ petition not correctly numbered.2.Name of the petitioner in affidavit not correctly mentioned.3.Annexure marking of the resolution dated 09.09.2022 in prayer portion of writ petition appears to be wrong.4.Date mentioned in Annexure-9 does not tally with book marks index and averment of writ petition
21	D-WP(C)/3212/2025	SUBHADUTTA ROUTRAY	2025-01-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Petition not correctly addressed to Honorable Court 2. Notarial fees of Rs 30/ not paid in affidavit.
22	D-ABLAPL/2556/2025	PRASANT KUMAR BARIK	2025-01-25	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Address to the Hon ble court not proper. 2. Last para of page no. 10 not partially legible.
23	D-CMP/3037/2025	SURYANARAYAN BISWAL	2025-01-25	Authentication fees of Rs 1.10p(annex-1),Rs69.30p(annex-2), Rs2.25p(annex-3), Rs 1.10p (annex-4) not paid
24	D-WP(C)/3261/2025	KRISHNA CHANDRA SAHU	2025-01-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
25	D-BLAPL/2520/2025	HIMANSHU SEKHAR MISHRA	2025-01-25	G.R.case not correct in prayer of petition.
26	D-ABLAPL/2579/2025	KALINGA KESHARI MOHAPATRA	2025-01-25	Year of the G.R case not tally with cause title and synopsis and date chart and petition copy.
27	D-WP(C)/3219/2025	BHABANI PRASAD MOHANTY	2025-01-25	1.Receipt Showing Serv.copy To ct not Filed. 2.Petition not correctly addressed to Honorable Court
28	D-CRLMC/1587/2025	KISHORE KUMAR MISHRA	2025-01-25	1.Age of the petitioner nos.2 and 3 not furnished in cause title.2.Age of the petitioner no.1 in affidavit not tally with the cause title.3C.copy of Annex-1 not filed.
29	D-CONTC/3045/2025	ADV.	2025-01-25	NOT PROPERLY ADDRESS TO THE HONBLE COURT
30	D-CRLMC/2564/2025	LAXMI CHARAN BEHERA	2025-01-25	.Petition not correctly addressed to Honorable Court
31	D-ABLAPL/2630/2025	AKSHAYA KUMAR SAHOO	2025-01-25	1. Paragraph no. not correctly furnished in the petition.2.As per F.I.R. under Annexure-1 , nomenclature not correctly furnished in Index
32	D-WP(C)/3048/2025	UPASANA BAL	2025-01-25	Synopsis and date charts are not alphabetically paginated in index.2.Petitioner is not properly described.3.Copy not served on S.C. (C.T. AND G.S.T)

33	D-WP(C)/3262/2025	PRASANTA KUMAR TRIPATHY	2025-01-25	.Petition not correctly addressed to Honorable Court
34	D-BLAPL/2614/2025	SACHINDRA KANHAR	2025-01-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Petition not correctly addressed to Honorable Court
35	D-CONTC/2990/2025	ADV.	2025-01-25	1. Code NOT CORRECT 2.CORRECT NOMENCLATURE BE CONTR 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT 3. VERNACULAR CERTIFICATE NOT GIVEN
36	D-WP(C)/3203/2025	SURYAKANTA DWIBEDI	2025-01-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. A.fee of Rs.1.10p to be paid on c.copy of Annexure-3
37	D-WP(C)/2995/2025	SAMEER KUMAR DAS	2025-01-25	1.Mobile numbers of all the counsel in vakaltnama not furnished. 2..Petition not correctly addressed to Honorable Court
38	D-CRLMC/2515/2025	DEEPAK KU SAHOO	2025-01-25	Petition not correctly addressed to Honorable Court
39	D-WP(C)/3322/2025	PRATIK DASH	2025-01-25	Receipt Showing Serv.copy To ct not Filed.
40	D-WP(C)/3151/2025	NAMITA PATTANAİK	2025-01-25	In prayer The Impugned order dt 07.03.2020 under Annexure-2 does not tally with the Original Order of Annexure-2.original order passed dated 13.07.2022 .(2).Address of op No 3 not correctly furnished.
41	D-CRLMC/2533/2025	RUCHI RAJGARHIA	2025-01-25	1. At page no.12 in 1 C.C, No.--- of 2021 mentioned in the ground (E)portion of the petition left blank.2.Name of the Lower court under Annex-1 does not tally with the Synopsis,cause title,averment-1 and prayer of the petition and also I.A.petition. 3.Petition in I.A.not correctly addressed to Honorable Court.
42	D-BLAPL/2522/2025	ASIT KUMAR JENA	2025-01-25	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Address to the Hon ble court not proper. 2. page no. 14 not partially neat.
43	D-BLAPL/2535/2025	AMULYA RATNA PANDA	2025-01-25	.Petition not correctly addressed to Honorable Court
44	D-CONTC/3054/2025	ADV.	2025-01-25	1.Address To The Court Is Not Proper.
45	D-CONTC/3202/2025	ADV.	2025-01-25	1-W.P.(C) No.not mentioned in synopsis,2-Order dt. wrongly mentioned in para-2 of page no.3
46	D-WA/2851/2025	DR. PATANJALI TRIPATHY	2025-01-25	Appeal is not addressed properly . Synopsis and date chart are not page marked
47	D-WP(C)/3089/2025	SUBHADUTTA ROUSTRAY	2025-01-25	NEAT COPY OF PAGE NO 23 TO BE FILED
48	D-BLAPL/2494/2025	RAKESH BEHERA	2025-01-25	.Petition not correctly addressed to Honorable Court

49	D-WP(C)/3183/2025	KRISHNA CHANDRA SAHU	2025-01-25	1.Petition not correctly addressed to Honorable Court 2. Both the writ petition and I.A. petition not correctly addressed to the Honorable court.
50	D- CONTC/3153/2025	ADV,	2025-01-25	Pg.1 to 5 and vernacular certificate filed without signature of adv.
51	D-WP(C)/3181/2025	DILLIP KUMAR MOHAPATRA	2025-01-25	1. page no 11 not neat and legible. 2. .Petition not correctly addressed to Honorable Court
52	D- ABLAPL/2555/2025	SUSANTA KUMAR BARAL	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 not partially neat.
53	D-WP(C)/3321/2025	DEVI PRASAD DASH	2025-01-25	1.C.Fee Of Rs 6/- To Be Paid On The Petition.
54	D- BLAPL/2482/2025	DILLIP KUMAR RAY	2025-01-25	30-OTHER DEFECT (IF ANY) As per reference certificate,ABLAPL 1772/25 not tally with FIR details
55	D-WP(C)/977/2025	RANJAN KUMAR NAYAK	2025-01-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date mentioned under annexure-3 not tally with the index Book mark index and averment of the writ petition
56	D-CRLA/2057/2025	BRAHMANANDA HOTA	2025-01-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of adv. in bold letter enrolment and mobile no.not furnished in the appeal memo. (ii)Affidavit is not in accordance with High Court rules 1948 and no declaration made.
57	D-WP(C)/3337/2025	TAPESH ROY	2025-01-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-WP(C)/3201/2025	NAMITA PATTANAİK	2025-01-25	1.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.2.Mobile number and enrollment numbers of all the counsel in vakaltnama not furnished.3.Date mentioned at page-13 under Annexure-2 series does not tally with book marks index index and averment of writ petition.
59	D- BLAPL/2613/2025	SANGRAM KESHARI ROUT	2025-01-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
60	D- BLAPL/2534/2025	SURYAKANTA DWIBEDI	2025-01-25	1. Rej. order page no.16 not not attested / signed.2.Age of the petitioner in V.nama, not tally with cause title and rejection order.
61	D-WP(C)/3124/2025	SASHIBHUSAN DAS	2025-01-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D- ABLAPL/2615/2025	SURYA NARAYAN MISHRA	2025-01-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. paragraphs not correct in declarati0n of affidavit. 2.page no.8 not neatly legible.
63	D-ABLAPL/2602/2025	SUSANTA SEKHAR MOHAPATRA	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.19 and 21 not partially neat. 2. .Petition not correctly addressed to Honorable Court
64	D-BLAPL/2477/2025	UMA SHANKAR PATEL	2025-01-25	.Petition not correctly addressed to Honorable Court
65	D-ABLAPL/2597/2025	SUSANTA SEKHAR MOHAPATRA	2025-01-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Petition not correctly addressed to Honorable Court
66	D-BLAPL/2608/2025	PRAFULLA KUMAR KHATEI	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos .7 to 11 not partially neat.
67	D-CONTC/3057/2025	JAGABANDHU SAHU	2025-01-25	1.Address To The Court Is Not Proper.
68	D-ABLAPL/2562/2025	DEBASNAN DAS	2025-01-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-WA/2795/2025	JATESWAR NAYAK, A.G.A.	2025-01-25	The appeal is not properly addressed .
70	D-CRLMC/2652/2025	PARTHA SARATHI DAS	2025-01-25	Occupation of the deponent not furnished in the affidavit.
71	D-ABLAPL/2617/2025	DR.JANMEJAYA RAY	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 14 and 15 not partially neat.
72	D-ABLAPL/2530/2025	AMULYA RATNA PANDA	2025-01-25	.Petition not correctly addressed to Honorable Court
73	D-ABLAPL/2566/2025	MAHENDRA KUMAR PANCHABIHAR	2025-01-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Address to the Hon ble court not proper. 2. As per index annex. 2 and 3 not described in the petition.
74	D-WP(C)/3233/2025	PRASANTA KUMAR SATAPATHY	2025-01-25	. Paragraphs left blank in the declaration part of the affidavit of the writ petition and in the I.A. petition.2. page no 11 not neat and legible.3. Both the writ petition and I.A. petition not correctly addressed to the Honorable court.
75	D-WP(C)/3170/2025	SIDHANT DAS	2025-01-25	.Petition not correctly addressed to Honorable Court
76	D-CONTC/3002/2025	ADV.	2025-01-25	COPY OF IMPUGNED ORDER NOT FILED
77	D-BLAPL/2574/2025	UMESH KUMAR LENKA	2025-01-25	Free copy of FIR and C Copy of order in CT Case no1367/2024 not filed
78	D-WP(C)/3300/2025	SUBAS CHANDRA DAS	2025-01-25	.Authorization with regard to swear affidavit on behalf of another petitioner not furnished.

79	D-ABLAPL/2598/2025	PRAVASH CHANDRA JENA	2025-01-25	Petition not correctly addressed to Honorable Court
80	D-ABLAPL/2568/2025	JAGADIP SAHOO	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 not neat.
81	D-BLAPL/2552/2025	KSHITISH KUMAR MOHAPATRA	2025-01-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-CONTC/3199/2025	ADV.	2025-01-25	Date of order wrongly mentioned in para no.2 of page no.3
83	D-WA/2800/2025	PRASANTA KUMAR PANDA	2025-01-25	Being aggrieved by impugned order not furnished in appeal memo . put up for S.R after filing of c .copy of impugned order .
84	D-WP(C)/3122/2025	PRAKASH KUMAR JENA	2025-01-25	Free copy/ Certified Copy of Annexure-1 and 2 not filed. Attested copy of Annexure-2 is not legible
85	D-CONTC/3064/2025	ADV	2025-01-25	1.Address To The Court Is Not Proper.
86	D-ABLAPL/2548/2025	TARA PRASAD MOHAPATRA	2025-01-25	Date of disp. of not ref. certificate as per FIR , details.
87	D-BLAPL/2601/2025	KHAGESWAR BEHERA	2025-01-25	Annexure 2 not correctly reflected in para 4.
88	D-WP(C)/3265/2025	BRUNDABAN ROUT	2025-01-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
89	D-BLAPL/2525/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-01-25	Appendix-1 is Synopsis but shown in Index as Bail Application. 2..Petition not correctly addressed to Honorable Court
90	D-CONTC/3049/2025	JAGABANDHU SAHU	2025-01-25	1.Address To The Court Is Not Proper.
91	D-WP(C)/3204/2025	GOPINATH MISHRA	2025-01-25	Petitioner is not properly described
92	D-BLAPL/2627/2025	UMESH CHANDRA DORA	2025-01-25	.Petition not correctly addressed to Honorable Court
93	D-WP(C)/3115/2025	SAMIR KUMAR MISHRA	2025-01-25	Paragraph 8 is shown as 5. Paragraph mentioned wrongly in Declaration as 5 instead of 8.
94	D-WP(C)/3195/2025	DEVASHIS PANDA	2025-01-25	Page No. 41 and 42 neat copy not filed.
95	D-ABLAPL/2589/2025	PRAMODA KUMAR MISHRA	2025-01-25	1.G.R.No. not mentioned in Synopsis and petition.
96	D-WP(C)/3229/2025	DIPTI RANJAN SWAIN	2025-01-25	Annexure 1 Page -28 not Legible.
97	D-CRLMC/2524/2025	USHARANI PATI	2025-01-25	.Petition not correctly addressed to Honorable Court
98	D-CRLMC/2507/2025	LAMBODAR ACHARI	2025-01-25	1. Name of the PS not furnished in affidavit.
99	D-CRLMC/1207/2025	PRANAYA KUMAR SWAIN	2025-01-25	14-NOT PROPERLY INDEXED.
100	D-CONTC/2998/2025	ADV.	2025-01-25	COPY OF IMPUGNED ORDER NOT FILED PUT FOR SR AFTER FILING THE SAME

101	D-BLAPL/2575/2025	MANOJ BIHARI DAS	2025-01-25	.Subject Code incorrectly Mentioned
102	D-WP(C)/3147/2025	SARADA PRASANNA SARANGI	2025-01-25	D C FEE OF RS18/ TO BE PAID
103	D-CRLMC/2584/2025	NALINI KANTA DASH	2025-01-25	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. 2.Page nos.16 29 45 and 65 are not attested.
104	D-BLAPL/2611/2025	SUSANTA KUMAR TRIPATHY	2025-01-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per index annex.2 not page marked. 2.Age of the petitioner in rejection order, not correct in cause title and power
105	D-WP(C)/3267/2025	PRASHANTA KUMAR MOHANTY	2025-01-25	.Petition not correctly addressed to Honorable Court
106	D-WP(C)/3260/2025	KRISHNA CHANDRA SAHU	2025-01-25	.Petition not correctly addressed to Honorable Court 2..Subject Code Not Furnished .
107	D-WP(C)/3100/2025	BHABANI PRASAD MOHANTY	2025-01-25	Receipt Showing Serv.copy To ct not Filed.
108	D-CONTC/3005/2025	ADV.	2025-01-25	SYNOPSIS and DATE CHART NOT FILED 2.COPY OF IMPUGNED NOT FILED, PUT FOR SR AFTER FILING THE SAME
109	D-WP(C)/3305/2025	VIVEKANANDA JENA	2025-01-25	.Petition not correctly addressed to Honorable Court
110	D-WP(C)/3152/2025	MADHAB LAL AGARWAL	2025-01-25	Receipt Showing Serv.copy To ct not Filed.
111	D-CRLMC/2563/2025	SATYA SMRUTI MOHANTY	2025-01-25	1.Petition in (I.A.) not correctly addressed to Honorable Court.
112	D-ABLAPL/2517/2025	DEEPAK KU SAHOO	2025-01-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of father not correct in affidavit. 2..Petition not correctly addressed to Honorable Court
113	D-WP(C)/3316/2025	ASHISH KUMAR SAMAL	2025-01-25	Receipt Showing Serv.copy To ct not Filed.
114	D-WP(C)/3106/2025	MOHAMMED RIAZ	2025-01-25	.Subject Code Not Furnished .
115	D-WP(C)/3223/2025	RASHMI KANTA ACHARYA	2025-01-25	.Petition not correctly addressed to Honorable Court
116	D-ABLAPL/2594/2025	PRADIPTA BEURA	2025-01-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
117	D-CONTC/3174/2025	ADV.	2025-01-25	Cause Title Not correctly addressed.
118	D-WP(C)/3205/2025	BIBHUTI BHUSAN MISHRA	2025-01-25	not correctly address in petition and IA.
119	D-WP(C)/3220/2025	KODANDA KUMAR BHUYAN	2025-01-25	Writ petition not page marked
120	D-WP(C)/3241/2025	DEEPAK KUMAR MOHAPATRA	2025-01-25	1.Petition not correctly addressed to Honorable Court 2. Xerox attested copy of order under Annexure-8 filed but c.copy there of not filed.

121	D-CRLMC/2592/2025	RANJAN KUMAR NAYAK	2025-01-25	1.Provision Of Law Not correctly Furnished On Top Of Cause Title.
122	D-BLAPL/2521/2025	DIPTIRANJAN MOHAPATRA	2025-01-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Paragraphs not correct in affidavit. 2.P.S. no in prayer not tally with FIR. 3page nos. 14 and 15 not partially legible.
123	D-WP(C)/3175/2025	NEELAKANTHA PANDA	2025-01-25	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
124	D-WP(C)/3117/2025	PRAHALLAD KUMAR SINHA	2025-01-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-WP(C)/3178/2025	DILLIP KUMAR MOHAPATRA	2025-01-25	1. Both the writ petition and I.A. petition not correctly addressed to the Honorable court.2. page no16 18 19 27 and 39 not neat and legible.
126	D-CRLMC/2471/2025	RAMANI KANTA PATTANAIK	2025-01-25	.Petition not correctly addressed to Honorable Court
127	D-WP(C)/3154/2025	GOVIND CHANDRA MISRA	2025-01-25	Court fee Rs 12/- not paid in writ petition.
128	D-WP(C)/3053/2025	SUBHADUTTA ROUTRAY	2025-01-25	1..Petition not correctly addressed to Honorable Court 2..Subject Code Not Furnished .
129	D-RSA/3072/2025	ANKITA MUKHERJI	2025-01-25	1.Court Fee Rs.2166/- Payable Not Paid.
130	D-CRLMC/2497/2025	BALARAM NAYAK	2025-01-25	1. This case related to sexual offence the name of victim and her address deleted from the petition as per the standing order 3/2024 and put up for SR thereafter.
131	D-WP(C)/3070/2025	SMRUTI RANJAN PATRA	2025-01-25	Loga Rs 50/- to be paid on V nama
132	D-ABLAPL/2542/2025	MD. GOLAM MADANI	2025-01-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY)  Annexure 1 reflected twice in para 2 and 3.
133	D-BLAPL/2479/2025	AJIT KUMAR RAUT	2025-01-25	.Petition not correctly addressed to Honorable Court
134	D-ABLAPL/2503/2025	RUDRA RANJAN BARIK	2025-01-25	1. Page 28 and 29 not neat. 2..Petition not correctly addressed to Honorable Court
135	D-BLAPL/2498/2025	RAJIB LOCHAN PATTNAIK	2025-01-25	Name of informant should not be mentioned as per standing order .Put up for further SR.
136	D-CMP/3096/2025	GHANASHYAM DASH	2025-01-25	Pages No-23 .26 to 29 are not legible.
137	D-CRLMC/2451/2025	SWETA SENAPATI	2025-01-25	1. FIR dated not correctly furnished in 1st para of page no.1,para no.4 and prayer of the I.A. petition. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
138	D-RSA/3077/2025	SOUMYA MISHRA	2025-01-25	1. Court Fee Rs.2995/- Payable Claiming for exemption being S.C. Caste Certificate not filed.
139	D-ABLAPL/2541/2025	SHASHI BHUSAN JENA	2025-01-25	.Subject Code incorrectly Mentioned

140	D-CRLMC/2558/2025	ASHOK DAS	2025-01-25	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title.
141	D-WP(C)/3038/2025	DHANANJAYA MUND	2025-01-25	The name of the father of petitioner No.2 not furnished.
142	D-WP(C)/3281/2025	KSHIROD KUMAR SAHOO	2025-01-25	Receipt Showing Serv.copy To cg not Filed.
143	D-CONTC/3052/2025	ADV.	2025-01-25	1.Address To The Court Is Not Proper.
144	D-BLAPL/1847/2025	NIRMAL CHANDRA MOHANTY	2025-01-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 33 and 39 not neat an legible.Lower court rejection order not filed.
145	D-WP(C)/3123/2025	ACHYUTANANDA PATTANAIK	2025-01-25	D C FEE OF RS6/ TO BE FILED
146	D-ABLAPL/2518/2025	DEEPAK KU SAHOO	2025-01-25	.Petition not correctly addressed to Honorable Court
147	D-WP(C)/3271/2025	KUNAL KUMAR SWAIN	2025-01-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
148	D-WP(C)/3246/2025	CHITTA RANAJAN DAS	2025-01-25	.Receipt Showing Serv.copy To ct not Filed.
149	D-TRPCRL/1750/2025	RAMAKRISHNA NAIK	2025-01-25	GR Case no not correctly furnished in the brief

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 25-01-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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